



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,21st September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND
COURT NO: 1**

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN ITEM
NOS. 1 TO 6 AND WILL BE HEARD ON DAY-TO-DAY
BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	PIL(Suo Moto)/2/2019 FIXED, (HEARING)	XXXX Versus IN RE - STATE OF ASSAM AND 7 ORS	MR H K DAS SC, GHC	G.A. MR. T C CHUTIA, (R-1 AND 5) ADDL. AG, ASSAM GA NAGALAND GA ADDL. AG, MIZORAM GA ARUNACHAL PRADESH
2	WA/278/2022 FIXED, (HEARING)	RUHUL AMIN BEPARI Versus THE STATE OF ASSAM AND 4 ORS. B	MR. M K CHOUDHURY MR D MAHANTA	SC, HIGHER EDU MR. R GOSWAMI MS. U BHATTACHARYYA MS. N DEVI FOR CAVEATOR
3	WA/302/2022 (HEARING)	SHREEMOYE BORDOLOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS. E	MR. M K CHOUDHURY MR. M DUTTA MR D MAHANTA MR K M BORA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
	WITH I.A.(Civil)/2892/2022 in WA/302/2022	SHREEMOYE BORDOLOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. M K CHOUDHURY MR. M DUTTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
4	WA/330/2022 (HEARING)	NAZIM UDDIN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
5	WA/107/2023 FIXED, (HEARING)	THE ASSAM POWER GENERATION CORPORATION LTD. AND 2 ORS. Versus MUKUT DAS AND 2 ORS. E	MR. U K NAIR MR H K DAS MR. U PATHAK MR N K SARMA	MR. K N CHOUDHURY SC, APDCL MR. J PATOWARY MS N MAHANTA N GAUTAM
	WITH WA/272/2023	THE ASSAM POWER GENERATION CORPORATION LTD. AND 2 ORS. Versus ANAL KUMAR BHAGABATI AND 2 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. A BORO MR N K SARMA	MR S MUKTAR (R1) SC, APDCL

7	WITH I.A.(Civil)/2026/2023 in WA/272/2023	THE ASSAM POWER GENERATION CORPORATION LTD. AND 2 ORS. Versus ANAL KUMAR BHAGABATI AND 2 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. A BORO MR N K SARMA	SC, APDCL
	- FOR ORDERS -			
7	WP(C)/5993/2017 FIXED	R. VANLALCHAMI Versus THE STATE OF MIZORAM AND 7 ORS	MR.S CHOUDHURY MR.S DUTTA	SC, GHC GA, MIZORAM
8	PIL/52/2020 FIXED	ALL ASSAM TRANSGENDER ASSOCIATION Versus UNION OF INDIA AND 4 ORS.	MS. N MODI SWATI. B. BARUAH (TG) MR I AHMED	MR. R K D CHOUDHURY ASSTT.S.G.I.
9	WITH PIL/2/2022	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS	SWATI. B. BARUAH (TG)	GA, ASSAM MR P NAYAK, SC, FINANCE DEPTT.
10	WITH PIL/6/2022	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS	MS. A VERMA SWATI. B. BARUAH (TG)	GA, ASSAM
11	WA/16/2022 WITH OFFICE NOTE	GITANJALI BURAGOHAIN PHUKAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHETRI MR K KASHYAB	GA, ASSAM
12	WA/29/2023	SUPIARA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. N H BARBHUIYA	GA, ASSAM
13	WA/269/2023	ASSAM GRAMIN VIKASH BANK AND 2 ORS. Versus JAYANTA KUMAR DEV	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
14	WITH I.A.(Civil)/1992/2023 in WA/269/2023	ASSAM GRAMIN VIKASH BANK AND 2 ORS. Versus JAYANTA KUMAR DEV	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
	WITH WA/11385/2023 (Filing Number)	PROBIN KUMAR CHINTEY Versus THE STATE OF ASSAM AND 3 ORS (A)	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM SC, SEC. EDU.
15	WA/276/2023	RUKSANA BEGUM CHOUDHURY AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GARODIA MR D SARMA	SC, CUSTOMS
16	WA/345/2023	NUMALIGARH REFINERY LTD. Versus UNION OF INDIA AND 2 ORS. A	MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY	DY.S.G.I.
17	WA/353/2023 CAVT. NO.09752/023, CAVT./975/2023	M ISAAC Versus THE STATE OF MANIPUR AND 3 ORS.	MR A SAIKIA	MR. B DEB GA, MANIPUR FOR CAVEATOR
18	WA/354/2023	STATE OF ASSAM Versus BANAJIT BARMAN	MR. D SAIKIA SC. HEALTH AND FAMILY WELFARE MRS D BORAH	
19	WP(C)/8223/2022 FIXED	CHUDIN MARAK AND 12 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR D. HUSSAIN	GA, ASSAM SC, REVENUE SC, FOREST

20	WITH Cont.Cas(C)(Suo Moto)/3/2023	XXXX Versus IN RE- THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA SC, GHC	MS. R B BORA (R4) MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi
21	WA/356/2023	LAL BIAKTHANGI RALTE AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS. E	MRS. R DEVI	GA, ASSAM SC, AG SC, DIMA HASAO SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
22	PIL/52/2023	SADHARAN JATI BIKASH PARISHAD, ASOM AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. D SAIKIA (PETITIONER IN PERSON)	GA, ASSAM MR A CHALIHA (FOR MEDICAL EDUCATION AND RESEARCH)
23	WA/263/2023	ASHRAFUL ALAM Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MD. S Z B AKLAS MR. A M S MAZUMDER SC, SEC. EDU.	GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
24	WP(C)/2351/2023 FIXED	RAM KAMAL SINHA AND ANR Versus THE STATE OF ASSAM AND ANR	MR B SINHA	SC, CO OP

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LEAVE NOTE OF ADVOCATES FOR 21/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR J C BORAH	11-09-2023	To	22-09-2023
7)	MR D K DAS	14-09-2023	To	21-09-2023
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17)	MR. A M BORA	20-09-2023	To	22-09-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 2

[THIS BENCH WILL SIT AT 10:15 AM]

**RESPECTIVE DIVISION BENCH-II AND SINGLE BENCH
OF HONOURABLE MRS. JUSTICE MITALI THAKURIA
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	WP(C)/3291/2017	ZELEKHA KHATUN @ JULEKHA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.J AHMED MR.A B SIDDIQUE MS.C R RABHA	GA, ASSAM ASSTT.S.G.I.
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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 2

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1943/2023 B/O	CHAINA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. P RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
2	WP(C)/3848/2018 WITH LCR, FIXED	LAILY KHATUN @ LAILY BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/2632/2023 FIXED	SUMILA MANDAL Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH OWEN. C MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/3200/2023 WITH LCR, FIXED	JHARU BARMAN @ JORO BARMAN Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC SC, NRC DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/4501/2023 WITH LCR, FIXED	MD. SHAHJAMAL SHEIKH Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
HEARING				
6	WP(C)/741/2018	BHARAT SANCHAR NIGAM LTD. AND 2 ORS Versus MOHAN CHANDRA KALITA AND 3 ORS	MR. B C PATHAK MR. B PATHAK MR. R THADANI	MS B DEVI (R1 TO 4) MR G GOSWAMI (R1 TO 4) MR S SARMA (R1 TO 4)
7	WP(C)/993/2018	NIRANJAN DEY Versus THE UNION OF INDIA AND 3 ORS.	MR. M CHANDA MR H DAS MR S CHOUDHURY	ASSTT.S.G.I.

8	WP(C)/1749/2018 CAVT. NO.1802/2017	THE UNION OF INDIA AND 2 ORS. Versus PRADIP KUMAR NANDY	MS B DEVI MR. G GOSWAMI	MR. S N TAMULI (FOR CAVEATOR)
9	WP(C)/2258/2018	UNION OF INDIA AND 2 ORS. Versus DWIPENDRA NATH SHARMA	MR. S C KEYAL ASSTT.S.G.I.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. A BHATTACHARJEE
10	WP(C)/5846/2018	UNION OF INDIA AND 2 ORS. Versus MINAKSHI REGON	MR. S C KEYAL MR. R K D CHOUDHURY	MR A BHATTACHARYA MR. M CHANDA MR S CHOUDHURY MR. H DAS
11	WP(C)/5299/2019 WITH LCR, FIXED	RAHUL AMIN @ RUHUL AMIN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS S DAS MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/6500/2019	RATNADEEP DUTTA ROY Versus THE UNION OF INDIA AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY MR. C P SHARMA	MR S CHAKRABORTY SC, NF RLY
13	WP(C)/7861/2019	UNION OF INDIA AND 9 ORS. Versus BIRAJ BORTHAKUR	MR. S C KEYAL MR. R K D CHOUDHURY, ASGI	MR. C S HAZARIKA MR. K BHATTACHARJEE
14	Review.Pet./116/2021 WP(C)/4274/2017 (D/O), FIXED	ROKIA KHATUN @ ROKIYA KHATUN Versus THE UNION OF INDIA AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MS R ALI	GA, ASSAM SC, NRC SC, F.T SC, ECI
15	WP(C)/708/2022	THE UNION OF INDIA AND 2 ORS Versus GANGADHAR DUTTA	MR S CHAKRABORTY	DR G J SHARMA MR M CHANDA MR S NATH

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LEAVE NOTE OF ADVOCATES FOR 21/09/2023

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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/864/2022 PART-HEARD, FIXED	DURLAV BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	MR S BORTHAKUR (r-5) MR. P. SINGHA (r-5) MR P H KONWAR (r-5) SC, SEC. EDU. SC, BTC
2	WP(C)/687/2023 PART-HEARD, FIXED	GITABALI SINGHA AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MS. B BHUYAN, AMICUS CURIAE MRS. A GAYAN (R1 TO 3) MS. M BARMAN, AMICUS CURIAE DY.S.G.I.
	WITH I.A.(Civil)/2030/2023 in WP(C)/687/2023	GITABALI SINGHA AND ANR Versus THE UNION OF INDIA AND 6 ORS.	MR. A K BARUAH MR A DAS	DY.S.G.I.
3	WITH WP(C)/691/2023	MAMONI BARO AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MS. B BHUYAN, AMICUS CURIAE MRS. A GAYAN(R 1 TO 3) MS. M BARMAN, AMICUS CURIAE DY.S.G.I.
	WITH I.A.(Civil)/2032/2023 in WP(C)/691/2023	MAMONI BARO AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR A DAS	DY.S.G.I.
ORDERS				
4	Review.Pet./47/2023 WITH WP(C)/7407/2022 (D/O)	SONAFUL BHARALI Versus THE OIL INDIA LTD. AND 5 ORS.	MR D K DAS MR. R K NATH	SC, OIL

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LEAVE NOTE OF ADVOCATES FOR 21/09/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/1069/2023 FIXED	PRANAB PATHAK Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
2	WITH WP(C)/1373/2022	RAHUL DAS Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. J PATOWARY	MR. B PHUKAN (r-5) MR. N DEKA (r-1 to 4) MR. M GOGOI (r-1 to 4) MR R KARIM (r-1 TO 4) MR A R BAROOAH (r-1 to 4)
3	WITH WP(C)/8082/2022	PRASHANK KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. B PHUKAN (r-6) MR R KARIM (r2 to r5) DY.S.G.I.
4	WITH WP(C)/1070/2023	BIKASHJYOTI DAS Versus INDIAN OIL CORPORATION AND 3 ORS. B	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
5	WITH WP(C)/1071/2023	KISHOR BARMAN Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
6	WITH WP(C)/1075/2023	PUTUL RAJBONGSHI Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL

7	WITH WP(C)/1076/2023	DEBASISH NATH Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
8	WITH WP(C)/1077/2023	ANSHUMAN BARUAH Versus INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. B D DEKA MR. M DAS MR R BORAH N CHAUDHURY MR A BHATRA	MR R KARIM (R-1 TO 5) SC, OIL
<u>ADMISSION</u>				
9	WP(C)/3931/2020 B/O	TAHAJUDDIN SK. Versus THE STATE OF ASSAM AND 3 ORS.	MD. A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM
10	WP(C)/2296/2021 FIXED	CHANDRA KANTA DAS Versus ASSAM GRAMIN VIKASH BANK AND 3 ORS	MR. K R PATGIRI MS. C DAS	MR S DUTTA MR S DUTTA MR. A BHATTACHARYA MS K TALUKDAR MR. S DUTTA MR. A BHATTACHARJEE SC, A G V B
11	WITH WP(C)/9499/2019	ABANI KUMAR DAS Versus ASSAM GRAMIN VIKASH BANK AND 2 ORS.	MR D CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MR. B BANERJEE, SC, AGVB MR. D BANERJEE, SC, AGVB
12	WP(C)/1417/2022 FIXED	SARAT CHANDRA BURAGOHAIN Versus OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS	MR P BHARDWAJ	MD A A HUSSAIN (r- 1,2,3)
13	WITH WP(C)/1595/2020	SARAT CHANDRA BURAGOHAIN Versus OIL AND NATURAL GAS CORPORATION LTD. AND ANR.	MR. R P HAZARIKA	MD A A HUSSAIN (R-1,2)
14	WP(C)/4892/2022 FIXED	ANJUMANI RAY @ AYAMANI RAY Versus THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, AG (A AND E) GA, ASSAM SC, FINANCE
15	WP(C)/5456/2022 B/O	NASIYATAN BIBI @ NASIA BEWA Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	SC, AG (A AND E) SC, IRRIGATION
16	WP(C)/307/2023 B/O, L/O	MOZAFFOR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR H DAS MR. B C DEKA	SC, AG SC, IRRIGATION
<u>ORDERS</u>				
17	I.A.(Civil)/2609/2023 FIXED in WP(C)/4328/2023 WITH WP(C)/4328/2023	THE BANK OF BARODA AND 3 ORS Versus DEBOPRIYO DUTTA AND ANR DEBOPRIYO DUTTA AND ANR Versus THE BANK OF BARODA AND 3 ORS	MR B P BORAH MR P J DUTTA MR D DEKA MR N J KUMAR	MR B P BORAH SC, BANK OF BARODA
<u>HEARING</u>				
18	WP(C)/5476/2013	SAHADEV SARAN Versus THE UNION OF INDIA AND 5 ORS	MR.S C BISWAS MS.K L R YANTHAN MS.L H BARUAH MS.S D CHOUDHURY	MR.S C KEYAL ASSTT.S.G.I.

19	WP(C)/6352/2013 L/O	VIJAY KUMAR KEKDAS LAWHATRE and 13 ORS Versus THE UNION OF INDIA and 3 ORS	MR.S K SINGHA MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR.B BASUMATARY MR.M G SINGH MRSHEELA KH.	MR.S SARMA ASSTT.S.G.I. SR. CGC
20	WP(C)/6933/2013 L/O	DURGA PRASAD BORDOLOI Versus THE STATE OF ASSAM and 8 ORS	MS.N S THAKURIA MS.M DEV MR.S BANIK MR D CHAKRABORTY MS R R MUZIB MS.R CHAKRABORTTY MR. M P BORAH MS.P DEB	GA, ASSAM
21	WP(C)/4611/2015 L/O	SMT. MOITREYEE DAS Versus THE STATE OF ASSAM and 5 ORS,	MR. N U K NAIR, SR.ADV. MR D K DAS MR D K DAS MR.S K MEDHI MR. M KHATANIAR MR.A DAS MR. A CHETRY MR.J DAS MR.S DUTTA MR. M P SARMA MR.P THAOSEN MR. I IMCHEN MR. P BORGOHAIN	MR.C BARUAH SC TOURISM DEPTT GA, ASSAM SC, APSC MR. M SMITH MR. N B GOHAIN SC, FINANCE
22	WP(C)/7284/2016	ON THE DEATH OF KOPITI PAYENG HER LEGAL HEIRS SRI NAGEN PAYENG Versus STATE OF ASSAM and 6 ORS.	MR.D BORAH	MR.C BARUAH MR. R. BORPUJARI, SC, FINANCE AND TAXATION SC, AG MR.H BURAGOHAIN SC, PWD SC, PENSION
23	WP(C)/2254/2020 L/O	NIRON BORGOHAIN Versus THE STATE OF ASSAM AND 9 ORS.	MR H GUPTA MS. R M SARMAH	GA, ASSAM SC, AG SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 21/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR J C BORAH	11-09-2023	To	22-09-2023
7)	MR D K DAS	14-09-2023	To	21-09-2023
8)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
9)	MR. T ISLAM	04-09-2023	To	22-09-2023
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12)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
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17)	MR. A M BORA	20-09-2023	To	22-09-2023

**THE GAUHATI HIGH COURT AT GUWAHATI**

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Thursday, 21st September 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA****COURT NO: 4****[CIVIL BENCH-III]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>			
1 WP(C)/3496/2022 FIXED	ASHOK KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. J LASKAR MR. R DHAR SWATI. B. BARUAH (TG) MR I AHMED	MR. B CHAKRAVARTY ASSTT.S.G.I.
2 WP(C)/3841/2022 B/O	FARHANA BEGUM BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B U LASKAR	GA, ASSAM
<u>HEARING</u>			
3 WP(C)/610/2013	SHANTANU KR. GOGOI Versus THE UNION OF INDIA and 3 ORS	MR.T DAS MR.P BORAH MS.B SAIKIA MR.S DIHINGIA	MR.M BHAGABATI C.G.C. MR.S P CHOUDHURY MR.T BORKOTOKY MR.N NATH SC, C.G.C.
4 WP(C)/743/2013	MRS. SAVITA DEVI Versus THE UNION OF INDIA and 5 ORS	MR.P SARMAH MSR D KAKATI MR.L K SINGH MR.O P SUNAR MR.B KUMAR	C.G.C. MR.G PEGU(R-1to6) MR.B DAS SC, C.G.C.
5 WP(C)/914/2013	ARUN KUMAR PANDEY Versus THE UNION OF INDIA and 4 ORS	MR.S C BISWAS MR. E AHMED MR.L R MAZUMDER	MR.D K SAIKIA MR. K K PARASAR (R-1 TO 5) MR.J DEKA ASSTT.S.G.I.
6 WP(C)/985/2013	SANTANU ADHIKARI Versus THE STATE OF ASSAM AND 2 ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	SC, P AND R.D. GA, ASSAM
7 WP(C)/1017/2013	SMTI. MARJENA RABHA and 4 ORS. Versus THE STATE OF ASSAM and ANR	MR.P KATAKI MS.R BEGUM MRM HALOI	GA, ASSAM
8 WP(C)/2192/2021	CHANDRAMA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR H DAS R BORUAH	MR M H AHMED (r-6) GA, ASSAM I AMIN (r-6) MS. N SULTANA (R NO.6)
9 WP(C)/1638/2022 FIXED	PRANJAL BORUAH AND 3 ORS Versus OIL AND NATURAL GAS CORPORATION LTD (B)	MR D TALUKDAR MR P CHOWDHURY	MR. B K DAS MR H P GUWALA

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LEAVE NOTE OF ADVOCATES FOR 21/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
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6)	MR J C BORAH	11-09-2023	To	22-09-2023
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15)	MR M AHMED	19-09-2023	To	10-10-2023
16)	MR. N SHARMA	22-09-2023	To	22-09-2023
17)	MR. A M BORA	20-09-2023	To	22-09-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/4614/2022 FIXED	UNITED BROTHERS DISTILLERIES PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. S HAZARIKA MR. S HAZARIKA	SC, GST ASSTT.S.G.I.
WITH I.A.(Civil)/2466/2022 in WP(C)/4614/2022	UNITED BROTHERS DISTILLERIES PVT. LTD. AND ANR. Versus THE UNION OF INDIA AND ANR.	MR. S HAZARIKA	SC, GST
2 WP(C)/5729/2022 FIXED	WAHIDA BEGUM Versus THE UNION OF INDIA AND 3 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. S C KEYAL SC, CENTRAL EXCISE CUSTOMS
3 WP(C)/4106/2023 FIXED	RONGPUR CO OPERATIVE SOCIETY LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	SC, CO OP GA, ASSAM
-- FINAL DISPOSAL AT ADMISSION STAGE --			
4 WP(C)/3943/2022 FIXED	SMT. ARCHANA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	GA, ASSAM MR B K SINGH (R-4,5) MR D AKRAM (R-4,5) SC, REVENUE SC, F C I
HEARING			
5 WP(C)/874/2013 PART-HEARD, FIXED	PUTUL SAIKIA @ NIPEN Versus THE STATE OF ASSAM AND 4 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MS.D DUTTA	GA, ASSAM MR.A NATH SC, APDCL MR.S BARUA SC, REVENUE
WITH 6 WP(C)/1975/2012	SMTI BIJU SAIKIA Versus THE STATE OF ASSAM AND ORS	MR.S K MEDHI MS.P BHATTACHARYA MR.P P DUTTA MS.D DUTTA MR.A BHATTACHARYA	DR.B P TODI GA, ASSAM MR.A NATH SC, A S E B SC, REVENUE

7	WP(C)/3416/2013 (TOP OF THE LIST)	JAGADISH DOLEY and ANR. Versus THE STATE OF ASSAM AND 11 ORS	MR.P K GOSWAMI MS.M BORAH MS.J CHETRY MS.A GOGOI	MR.G N SAHEWALLA GA, ASSAM MS.K YADAV MR.R HUSSAIN MR.R SARMA MR.MD ASLAM MS.G SUTRADHAR MR. A KABRA MRM J QUADIR MR. D MAZUMDAR MR.S ISLAM MR.P DEKA MR. A CHETIA MS.P SHARMA MS.S DAS MRA HAWARI MS.A BARUA MR.R L YADAV
8	WP(C)/7077/2013 (TOP OF THE LIST)	M/S NEW A.B. TRADING POINT Versus THE STATE BANK OF INDIA and 4 ORS.	MR.D GOGOI MR.S ROY MRS.M D CHOUDHURY	MR.S S SHARMA MRA SHARMA MS.L SARMA
9	WP(C)/7091/2013 (TOP OF THE LIST)	SMTI RANJUMANI DAS Versus THE STATE OF ASSAM AND 7 ORS	MR.S K DAS	GA, ASSAM MR.R P SARMAH MR.H K BAISHYA MR.B CHAKRABORTY MR.A NATH MR.A R TAHBILDAR MS.R DEVI
10	WP(C)/7155/2013 (TOP OF THE LIST)	ABDUL SAHID and 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.A R TALUKDAR MR.R S CHAUHAN MR.A H M R CHOUDHURY	GA, ASSAM
11	WP(C)/7348/2013 (TOP OF THE LIST)	FATIK ALI and 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR.M R KHANDAKAR MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED	GA, ASSAM MR.J AHMED MRS.V L SINGH MR.A M KHAN SC, REVENUE MR.S MOLLAH

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LEAVE NOTE OF ADVOCATES FOR 21/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
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6)	MR J C BORAH	11-09-2023	To	22-09-2023
7)	MR D K DAS	14-09-2023	To	21-09-2023
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11)	MS. B BHUYAN	14-09-2023	To	29-09-2023
12)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
13)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
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15)	MR M AHMED	19-09-2023	To	10-10-2023
16)	MR. N SHARMA	22-09-2023	To	22-09-2023
17)	MR. A M BORA	20-09-2023	To	22-09-2023

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA****COURT NO: 6****[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4467/2023 B/O	NIYAJ UDDIN AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A H M R CHOUDHURY	SC, ELEM. EDU
2	WP(C)/4636/2023 FIXED	DEPANJAN SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, N M C SC, HEALTH
3	WP(C)/4894/2023 FIXED	WACHEL ALI AHMED Versus THE STATE OF ASSAM AND 9 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN	SC, ELEM. EDU GA, ASSAM SC, SSA
4	WP(C)/5037/2023 FIXED	JEEVANJYOT KAUR SETHI Versus THE STATE OF ASSAM AND 3 ORS.	MR. A GANGULY MR. A DHANUKA	SC, N M C SC, HEALTH
5	WP(C)/5089/2023 FIXED	PROJECT CHAMATA EDUCATIONAL SOCIETY Versus THE STATE OF ASSAM AND 14 ORS	MR. S C KEYAL MS. R DEKA	GA, ASSAM SC, EDU SC, G U
<u>ORDER (STAY VACATING)</u>				
6	I.A.(Civil)/2165/2023 B/O in WP(C)/397/2023 WITH WP(C)/397/2023 CAVT. NO. 15312/022,	SAIFUL ISLAM, Versus MONIR UDDIN AND 7 ORS MONIR UDDIN AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR N SARMA MS. A HUSSAIN MS M KURMI MR R ISLAM	GA, ASSAM SC, SEC. EDU. GA, ASSAM MR. D A KAIYUM MR N SARMA (R-6) SC, SEC. EDU. FOR CAVEATOR
<u>ADMISSION</u>				
7	WP(C)/5769/2016 PART-HEARD, FIXED	APURBA KR. NATH Versus THE STATE OF ASSAM AND 4 ORS	MR.R BARUAH MR.R M CHOUDHURY	GA, ASSAM
8	WP(C)/2542/2020 FIXED	ABDUS SAMAD Versus THE STATE OF ASSAM AND 5 ORS.	MR. D F A AHMED MR. J LASKAR	SC, ELEM. EDU
9	WP(C)/5789/2022 FIXED	ABDUL MALEK SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM SC, SSA

10	WP(C)/5862/2022 B/O	ANIRUDDHA ADHIKARY Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	MR. M KHAN (r- 6) GA, ASSAM G UDDIN (r-7) MS. P ADHIKARI (r-7) MR A K AZAD (r-7) MR A K DAS (r- 6) MS J AKTAR (r- 6) SC, SEC. EDU.
	WITH I.A.(Civil)/3031/2022 in WP(C)/5862/2022	SHANKAR ADHIKARY Versus ANIRUDDHA ADHIKARY AND 6 ORS.	G UDDIN MS. P ADHIKARI MR A K AZAD	GA, ASSAM SC, SEC. EDU.
11	WP(C)/6104/2022 CAVT. NO.09852/022, WITH LCR, FIXED	AVADHESH KUMAR SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. M KHATANIAR MR. U K GOSWAMI	MR. M A SHEIKH MS F INTAZ SC, SEC. EDU. MR. K U AHMED FOR CAVEATOR
12	WP(C)/7193/2022 FIXED	TAJ UDDIN AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	M. I. H. CHOUDHURY MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	SC, HIGHER EDU MR. A Y CHOUDHURY (R-3,4,5) MR. T A CHOUDHURY (R-3,4,5) SC, G U
13	WP(C)/322/2023 B/O	BISWA NATH ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	MR. U K NAIR (R6) MR. M DUTTA (R-5) MS. L DAS (R6) MR. M ISLAM (R-5) MR. A BORO (R6) SC, N C T E MR A CHAKRABORTY (R6) MR A CHETIA (R6) SC, SEC. EDU.
14	WP(C)/1936/2023 FIXED	GAZI RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR M CHOUDHURY MR N SARMA MR. M MONDAL	MR S MUKTAR (R-4) MR. S RAHMAN (R-4) SC, SEC. EDU.
15	WP(C)/4951/2023 B/O	TASHA BAIBHAVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM DY.S.G.I. SC, HEALTH
<u>ORDERS</u>				
16	Cont.Cas(C)/71/2022 B/O	KAILASH CHANDRA PRODHANI AND ANR Versus DR. BIJOYA CHOUDHURY AND ANR.	MR. S K ROY MD K RAHMAN MS P M SARMA	
17	Cont.Cas(C)/113/2022 FIXED	SHIRAJUL HOQUE Versus DR. BIJOYA CHOUDHURY, ACS AND ANR.	MR J ISLAM MS LR KHANAM	MR S M T CHISTIE
18	Cont.Cas(C)/35/2023 B/O	SUDIPTA SWAMI Versus DR BIJOYA CHOUDHURY AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA	
19	Cont.Cas(C)/315/2023 B/O	ANOWARA BEGUM Versus DR. BIJOYA CHOUDHURY, I.A.S. AND ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	
20	I.A.(Civil)/2040/2023 B/O in WP(C)/1873/2023	PROJECT CHAMATA EDUCATIONAL SOCIETY Versus THE STATE OF ASSAM AND 6 ORS	MR. S C KEYAL	SC, HIGHER EDU GA, ASSAM
	WITH WP(C)/1873/2023	PROJECT CHAMATA EDUCATIONAL SOCIETY Versus THE STATE OF ASSAM AND 6 ORS	MR. S C KEYAL	SC, HIGHER EDU GA, ASSAM MR. B K BHAGAWATI (r-7) MR. D SARMAH (r-6) MR B S DEKA (r-7) S. J. SAHARIAH (r-6)

	WITH I.A.(Civil)/1603/2023 in WP(C)/1873/2023	TARUN CH. BHAGABATI Versus PROJECT CHAMATA EDUCATIONAL SOCIETY AND 6 ORS.	MR. B K BHAGAWATI	SC, HIGHER EDU MR. S C KEYAL GA, ASSAM
21	WP(C)/2530/2023 B/O	PRAFULLA BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM R KR DAS M KHATUN	SC, SEC. EDU.
22	WP(C)/4843/2023 CAVT. NO.09352/023, FIXED, WITH CAVT. 935/2023	MD. MAZID ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	MR. S HAZARIKA(CAVEATOR) SC, EDU
HEARING				
23	Co.App./3/2013 CAVT. NO. 959/2013 FIXED	BHABESH CH. BAROOWA Versus D.C.BAROOWA and 6 ORS.	MR.D K MISHRA(Sr. Adv.) MR.D K MISHRA(Sr. Adv.) MR.B PRASAD MR.S ALI MR. K P PATHAK	N DUTTA B D DAS MR S AGARWAL H K SARMA MR S BANIK MR R DUBEY MR. J K GOSWAMI (r-5) D NATH MR H BEZBARUA A B KAYASTHA A ISLAM FOR CAVEATOR
24	WP(C)/2568/2015 FIXED	PINKY PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MS.S KHAN	MS.N MODI(R-4) MR.A D GUPTAR-6 MR.S DUTTA(R-4) MS.B DAS(R-6) MR.C SHARMA(R-4) SC, SECONDARY EDUCATION(R1-3) MR.SIDHANT DUTTA(R-4)
	WITH I.A.(Civil)/1969/2019 in WP(C)/2568/2015	PINKY PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MS. M DEORI	SC, SEC. EDU.
25	WP(C)/3315/2015	MD. MAINUL ISLAM and 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
26	WP(C)/4688/2015	HAREKRISHNA DUTTA Versus THE STATE OF ASSAM AND 5 ORS	DR.ASHOK SARAF MR. R MAZUMDAR MR.A GOYAL MR H BEZBARUA MR. U SARMA MS.A NEOG	GA, ASSAM MRSA VERMA SC, GHC SC, FINANCE
27	WP(C)/6777/2015	SHRI DILIP CH. GOGOI AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P K DAS	SC, HIGHER EDU GA, ASSAM
28	WP(C)/2013/2018 FIXED	SANKAR PATOWARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. B CHAKRABORTY MR. S CHAKRABORTY MR. S HUSSAIN MRS P HAZARIKA MR. D J DAS N GAUTAM	SC, HIGHER EDU MR. R MAJUMDAR, SC, Dibrugarh MR. U K NAIR, R-5 MR. B BARUAH MS. L YANGZOM SC, DIB. UNIVERSITY (R-4)

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LEAVE NOTE OF ADVOCATES FOR 21/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR J C BORAH	11-09-2023	To	22-09-2023
7)	MR D K DAS	14-09-2023	To	21-09-2023
8)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
9)	MR. T ISLAM	04-09-2023	To	22-09-2023
10)	MR. N HOQUE	14-09-2023	To	13-10-2023
11)	MS. B BHUYAN	14-09-2023	To	29-09-2023
12)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
13)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
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15)	MR M AHMED	19-09-2023	To	10-10-2023
16)	MR. N SHARMA	22-09-2023	To	22-09-2023
17)	MR. A M BORA	20-09-2023	To	22-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,21st September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/407/2023 <u>0 Y 4 M 16 D</u> :WITH LCR 5 FILES, P.B.-2, FIXED in CrI.A./167/2023 WITH CrI.A./167/2023	REKHMAL ALI BARBHUIYA @ MD. REKHMAL ALI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
		REKHMAL ALI BARBHUIYA @ MD. REKHMAL ALI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
HEARING				
2	CrI.A./403/2017 <u>6 Y 1 M 13 D</u> :WITH LCR 5 FILES, P.B.-2, FIXED WITH I.A.(CrI.)/100/2019 in CrI.A./403/2017 WITH	ALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM and ANR. ALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM and ANR.	MR. B CHOWDHURY MR. A Z AHMED MR. A Y CHOUDHURY MR. N H LASKAR	MR. L R MAZUMDER(R-2) MR I HUSSAIN PP, ASSAM PP, ASSAM
3	CrI.A./409/2017	AZAM HUSSAIN LASKAR Versus THE STATE OF ASSAM and ANR	MR.M H RAJBARBHUIYAN MR.W RAHMAN MR B CHOUDHURY MR. A Z AHMED MS.S RASUL MS.R CHETRI	PP, ASSAM
4	CRL.A(J)/7/2018 <u>5 Y 10 M 17 D</u> :WITH LCR 5 FILES, P.B.-2	PRAFULLA CHANDRA KALITA Versus THE STATE OF ASSAM	MR. RUPJIT DEY, AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/20/2018 <u>11 Y 2 M 4 D</u> :WITH LCR 3 FILES, P.B.-2	SHYAMAL PAUL Versus THE STATE OF ASSAM	MS B ZODINLIANI MS. B DEVI MR G GORLOSA MR. S ISLAM, AMICUS CURIAE	PP, ASSAM

6	Crl.A./49/2018 WITH LCR 4 FILES, P.B.-2	HAR SING TERON Versus STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR Z KAMAR MR.S S GOSWAMI MR. T N DAS MS.R DEKA MR. R BORA MRS. S ISLAM MS. A GOSWAMI	PP, ASSAM
7	WITH Crl.A./74/2021	HARMON PATOR Versus THE STATE OF ASSAM AND ANR	MR. K K DEY MR R M DAS MR V K BAROOAH	PP, ASSAM
8	WITH Crl.A./19/2022	LUNSE BEY Versus THE STATE OF ASSAM AND ANR.	S BORGOHAIN MS. B DEVI	PP, ASSAM
9	CRL.A(J)/111/2018 <u>11 Y 6 M 13 D</u> :WITH LCR 5 FILES, P.B.-2, FIXED	UPEN BASUMATARY Versus THE STATE OF ASSAM	MR. JASADHIR DAS, (AMICUS CURIAE)	PP, ASSAM
10	I.A.(Crl.)/571/2021 <u>1 Y 11 M 27 D</u> :WITH LCR 5 FILES, P.B.-2 in Crl.A./218/2021 WITH Crl.A./218/2021	BIKASH DAS Versus THE STATE OF ASSAM AND ANR.	MS. A HUSSAIN MR R ISLAM MS M DEKA	PP, ASSAM
11	Crl.A./162/2022 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2 WITH I.A.(Crl.)/391/2022 in Crl.A./162/2022	BIKASH DAS Versus THE STATE OF ASSAM AND ANR. ATOWAR ALI Versus THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM MS M DEKA MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	PP, ASSAM
12	Crl.A./314/2022 <u>2 Y 0 M 16 D</u> :WITH LCR 3 FILES, P.B.-2, FIXED	ATOWAR ALI Versus THE STATE OF ASSAM ATUL BISWAS Versus THE STATE OF ASSAM AND ANR.	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM PP, ASSAM MR. S D ROY (r-2) B DAS (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./3349/2023	SHOHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR G CHAMUAH MS M BORAH	PP, ASSAM
2 Bail Appln./3351/2023	SAJAN AHMED BARBHUIYA AND ANR Versus THE STATE OF ASSAM	MR. R MAJUMDAR MS. J GHOSH	PP, ASSAM
3 Bail Appln./3353/2023	DHAN SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM SC, CBI
4 Bail Appln./3358/2023	BITUPAN BORAH @ BITUPAN BORA Versus THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR. M RAHMAN MD S ALI	PP, ASSAM
5 Bail Appln./3359/2023	FARIDUL HASSAN Versus THE STATE OF ASSAM	MR D MEDHI MR P SONOWAL MR A HUDA	PP, ASSAM
6 Bail Appln./3360/2023	MONISUR ISLAM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
7 Bail Appln./3361/2023	MD. ABDUL MATLIB Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI	PP, ASSAM
MOTION			
8 AB/3247/2023	MIZANUR RAHMAN @ MIRZA Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED MS A HUSSAIN MR S ISLAM	PP, ASSAM
9 AB/3248/2023	PADURAM MEDHI Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI	PP, ASSAM
10 AB/3250/2023	RABIRAM BASUMATARY Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
11 AB/3253/2023	LATISH RABHA Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MS F RAHMAN MR. P DAIMARY MR. R. KARIM	PP, ASSAM

12	AB/3256/2023	SARIF UDDIN Versus THE UNION OF INDIA	MR. M ALI MR. R ISLAM MR J. ISLAM H R KHAN	SC, DRI
<u>ADMISSION</u>				
13	Crl.Pet./82/2021 FIXED	SIDDEK AHMED @ SIDDEQUE AHMED Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GOGOI MR. V A CHOWDHURY	MR. B M CHOUDHURY MR K UDDIN (R-2) MR. A K AZAD (R-2) MR. U CHOUDHURY PP, ASSAM
14	Crl.Rev.P./505/2022 WITH LCR 2 FILES, B/O	RUSHNA BEGOM SIDDIQUA Versus MUJAKKIR KHAN	MR. S C BISWAS SUSHMITA SENGUPTA MS A BORAH MS. R DEVI	MR. K MOHAMMED
15	Crl.Pet./1294/2022 WITH LCR 1 FILE, B/O	MOMTAJ KHATUN Versus THE STATE OF ASSAM ND ANR	MR. A K SAHU MR. S SAHU MS. A ROY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
16	Bail Appln./1724/2023 WITH OFFICE NOTE, LCR FILE, FIXED	DEBOJIT SAHA AND 2 ORS Versus UNION OF INDIA	MR. N BARUAH MR. R J DAS	SC, NCB
17	Bail Appln./2463/2023 WITH OFFICE NOTE, LCR FILE, FIXED	SANKAR PRASHAD Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
18	Bail Appln./2594/2023 WITH OFFICE NOTE, LCR FILE, FIXED	ABHIJIT CHATTERJEE Versus STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR. S SHARMA MS. P TALUKDAR	MR. S DAS(FOR VICTIM) PP, ASSAM
19	Bail Appln./2598/2023 FIXED	BIJU DAS Versus THE STATE OF ASSAM	MR. D K BAIDYA MS. C CHOUDHURY MR. R BARTHAKUR	PP, ASSAM
20	Bail Appln./2660/2023 WITH OFFICE NOTE, FIXED	FAIJUR BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
21	Bail Appln./2748/2023 WITH LCR, FIXED	SAMBHU NANDI Versus THE UNION OF INDIA	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	MR. S C KEYAL SC, NCB
22	Bail Appln./2761/2023 WITH OFFICE NOTE, FIXED	BITU BARUAH Versus THE STATE OF ASSAM	MR R K DUTTA MR. U J SAIKIA	PP, ASSAM
23	Bail Appln./2772/2023 WITH LCR, OFFICE NOTE	SARIFUL ISLAM Versus THE STATE OF ASSAM	MR. P K DAS	PP, ASSAM
24	Bail Appln./2775/2023 FIXED	THONGKHONGMAYUM BOBY AND ANR. Versus THE STATE OF ASSAM	F K R AHMED J UDDIN	PP, ASSAM
25	Bail Appln./2807/2023 WITH OFFICE NOTE, LCR FILE, FIXED	SAHIDUL ALI @ SAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
26	Bail Appln./2850/2023 WITH OFFICE NOTE, FIXED	WAHENGHAM ROBITA DEVI AND ANR. Versus THE STATE OF ASSAM	MR. D SARMAH MR A AHMED S. J. SAHARIAH	PP, ASSAM
27	Bail Appln./2866/2023 FIXED	MD. HAMIDUL @ MD HAMIDULLAH AND ANR Versus THE STATE OF ASSAM	MR A ALI MR. T DEURI	PP, ASSAM

28	Bail Appln./2868/2023 FIXED	RATUL KHAN AND 2 ORS. Versus THE STATE OF ASSAM	MD B ISLAM MR. A S ALI MR S HUSSAIN MR. S A B KHABIR MR A ALAM	PP, ASSAM
29	Bail Appln./2905/2023 WITH OFFICE NOTE, LCR FILE, FIXED	PRANAB DAS Versus UNION OF INDIA	MR. D BARUAH MS. T. PAIT	SC, NCB
30	Bail Appln./2992/2023 WITH OFFICE NOTE, FIXED	PRASANTA BORUAH Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
31	Bail Appln./2997/2023 WITH OFFICE NOTE, LCR FILE, FIXED	ASRAF ALI @ MD ASHRAF ALI Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MS S PATAR	PP, ASSAM
32	Bail Appln./2998/2023 WITH OFFICE NOTE, FIXED	NUR ALOM Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
BAIL HEARING				
33	AB/752/2023 FIXED	MD. DULAL HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MR S PRODhani	PP, ASSAM
34	AB/1040/2023 FIXED	ROBIL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MR S PRODhani	PP, ASSAM
35	AB/1638/2023	APU RANJAN DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
WITH				
36	Bail Appln./1618/2023	MANIK SINGHA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
WITH				
37	Bail Appln./1619/2023	RAMJAN HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
38	AB/1894/2023	MOHAN JYOTI BORA Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM MS P DEKA	PP, ASSAM
39	AB/2301/2023	ALI SK AND ANR Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI	PP, ASSAM
40	AB/2315/2023	HEMANTA TALUKDAR Versus THE STATE OF ASSAM	MR. M SARANIA MS. C NEWME MR A SARANIA MR. R BEZBARUAH	PP, ASSAM
41	AB/2515/2023 WITH OFFICE NOTE, LCR FILE, FIXED	ABDUR RASHID SARKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS. J GHOSH	PP, ASSAM
42	AB/2592/2023	MD. FARAJ ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
43	AB/2669/2023	MIFTAH SULTANA Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM
44	AB/2775/2023 WITH LCR, B/O	HARIBRAT DEURI Versus THE STATE OF ASSAM	MR. S K DEORI	PP, ASSAM
45	AB/2840/2023 WITH OFFICE NOTE	BHARAT YADAV AND ANR Versus THE STATE OF ASSAM AND ANR	MS N DEKA MR SAURADEEP DEY	MD E AHMED (R-2) MR. F A HASSAN (R-2) PP, ASSAM

46	AB/2927/2023	JAYFUL NESSA Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI MR. R I DEWAN	PP, ASSAM
47	AB/2947/2023	JEET DUTTA Versus THE STATE OF ASSAM AND ANR	MR. S SARMA MR. T K BHUYAN MR. S K DEKA MR. C TALUKDAR	MR. M S MONDAL(R-2) PP, ASSAM
48	AB/2949/2023	DEEPIJIT PAUL Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
49	AB/2950/2023	PHULENDRA NATH PATHAK Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR. R K AGARWALA MS. D KALITA MR D K BHATTACHARYYA	PP, ASSAM
50	AB/2951/2023	SUMIT DAS Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR. R K AGARWALA MS. D KALITA MR D K BHATTACHARYYA	PP, ASSAM

HEARING

51	Crl.A./366/2019 <u>4 Y 3 M 9 D</u> :WITH LCR FOUR FILES	SRI SURJYA UPADHAYA Versus THE STATE OF ASSAM AND ANR	MR. S P DEKA MR. P J SAIKIA MR. A K GUPTA MS. A DAS MS M NIROLA MR A DUTTA	PP, ASSAM
	WITH I.A.(Crl.)/20/2022 in Crl.A./366/2019	SURJYA UPADHAYA Versus THE STATE OF ASSAM AND ANR	MR. S P DEKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
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7)	MR D K DAS	14-09-2023	To	21-09-2023
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[For Thursday, 21st September 2023]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	CRP/196/2011 (HEARING), WITH LCR	GUNA DUTTA Versus M/S ASSAM VALLEY PLYWOOD LTD and ORS	MR.P J SAIKIA MS.M KECHII	MR.C BARUAH MR.T BARUAH MS.R R BARUAH MS.M SAIKIA
2	CRP/536/2012 (HEARING), WITH LCR	REKHA AGARWALA and 2 ORS. Versus ANUROMA DAS and ANR	MR. N ALAM MR. N ALAM MR.A GOYAL MS.A CHOUDHURY MS. H FATIMA MS. H FATIMA MR K JAIN MR.G KHANDELIA	MR.A C SARMA MR.S BARUAH MR.B HALDAR
	WITH I.A.(Civil)/2796/2017 in CRP/536/2012	REKHA AGARWALA and 2 ORS. Versus ANUROMA DAS and ANR	MR.A GOYAL	MR.A C SARMA
	WITH I.A.(Civil)/1632/2021 in CRP/536/2012	REKHA AGARWALA and 2 ORS. Versus ANUROMA DAS and ANR	MR. N ALAM MS. H FATIMA	MR.B HALDAR
3	WP(C)/5217/2017 CAVT. NO. 1181/17 (ORDERS), FIXED	MD. NAZMUL ISLAM Versus THE STATE OF ASSAM and 11 ORS.	MR H R A CHOUDHURY DR.B AHMED MR. I H SAIKIA MR. B PURKAYASTHA MR. M R CHOUDHURY MR.S SUTRADHAR MS L HMAR	MR S DEY (R10) MR. N DHAR (R10) MR.T ROY MS.B SARKAR MR.S K GHOSH(R-8) MR. S S ROY (SC, NCTE) MS.F AHMED(R-8) MR.S DEY SC, SECONDARY EDUCATION FOR CAVEATOR MR.S C KOYAL SC, ASSAM UNIVERSITY
	WITH I.A.(Civil)/2155/2020 in WP(C)/5217/2017	NAZMUL ISLAM Versus THE STATE OF ASSAM and 11 ORS.	MR. I H SAIKIA MR. M R CHOUDHURY MS L HMAR	MR. S C KEYAL SC, ASSAM UNIVERSITY
4	WP(C)/1740/2020	GEETASHREE DAS, M.A. B.ED. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, N C T E SC, SEC. EDU. SC. ASSAM UNIVERSITY

5	WITH WP(C)/5221/2022	MUCHABBIR ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. K KALITA MS N MAHANTA MS L HMAR N GAUTAM R K HAJONG	MR. S K GOSWAMI (r-7) SC, N C T E MR. R SHARMA (r-7) SC, SEC. EDU.
	WITH I.A.(Civil)/1185/2023 in WP(C)/5221/2022	MOFUR UDDIN, Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. I H SAIKIA MR. K KALITA SC, N C T E SC, SEC. EDU.
6	WITH WP(C)/1663/2023	RITA RANI ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. S C KEYAL, SC, ASSAM UNIVERSITY, (R-6) MR. S K DAS (R 5) MR R KARIM (R 5) SC, N C T E MR D BARMAN (R 5) SC, SEC. EDU.
	WITH I.A.(Civil)/921/2023 in WP(C)/1663/2023	GEETASHREE DAS Versus RITA RANI ROY AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. S C KEYAL, SC, ASSAM UNIVERSITY, (R-6) MR. I H SAIKIA SC, N C T E SC, EDU
<u>ORDERS</u>				
7	MACApp./952/2018 WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LTD Versus SMT PURNIMA GHOSH AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MRS S RAHANA (R4) MR. A M AHMED MR. A M AHMED MR. K SARMA MR. DITUL DAS MS. I DAS MR. B J TALUKDAR P. GHOSH (R4)
	WITH I.A.(Civil)/3945/2018 in MACApp./952/2018	ORIENTAL INSURANCE COMPANY LTD Versus SMT PURNIMA GHOSH AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
8	MACApp./83/2023 WITH LCR, B/O	UNITED INDIA INSURANCE CO LTD. Versus RUPAK DAS AND 5 ORS .	MRS L SHARMA MR. K K BHATTA MR A SHARMA	
	WITH I.A.(Civil)/2086/2023 in MACApp./83/2023	RUPAK DAS AND 3 ORS . Versus UNITED INDIA INSURANCE CO LTD.	MR. K K BHUYAN MR. B DEKA MS P BARUAH MR. D DEKA	MR. K K BHATTA
<u>HEARING</u>				
9	RSA/68/2011 WITH LCR	HEIRS OF LT. DANESH ALI @ JAFAR ALI, SIRATAN NESSA and 7 ORS, Versus HEIRS OF LT. TONSER ALI, SAMIRAN NESSA and ORS,	MRM H AHMED MISS KANUNGOE MRS.S AHMED MR.A A TARAFDAR MR.A S CHOUDHURY	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN
10	RSA/151/2011 WITH LCR	TULENDRA NATH DAS AND 6 ORS Versus SOUBHAGYA KARMAKAR AND ORS	MR.D BARMAN MR.S K GHOSH MS.B M LAHKAR MR.S BARTHAKUR	MR.U C RABHA MR A K RAI (R-2(a) to 2(e),3,4,7,9) MR S NOWAJ(R-2(a) to 2(e),3,4,7,9) MRS K AGARWAL(R-2(a) to 2(e),3,4,7,9)
	WITH MC/2324/2011 in RSA/151/2011	TULENDRA NATH DAS AND 6 ORS Versus SOUBHAGYA KARMAKAR AND ORS	MR.D BARMAN MR.S K GHOSH MS.B M LAHKAR MR.S BARTHAKUR	MR.U C RABHA MR.S M SARMA

	WITH MC/1419/2012 in RSA/151/2011	TULENDRA NATH DAS AND 6 ORS Versus SOUBHAGYA KARMAKAR AND ORS	MR.D BARMAN MR.S K GHOSH MS.B M LAHKAR MR.S BARTHAKUR	MR.U C RABHA
11	WITH RSA/150/2011	TULENDRA NATH DAS AND 6 ORS Versus ANJALI KARMAKAR WIFE AND ORS	MR.D BARMAN MR.S K GHOSH MS.B M LAHKAR MR.S BARTHAKUR	MR A K RAI (R-2 to 7) MR S NOWAJ(R-2 to 7) MRS K AGARWAL(R-2 to 7)
	WITH MC/2322/2011 in RSA/150/2011	TULENDRA NATH DAS AND 6 ORS Versus ANJALI KARMAKAR WIFE AND ORS	MR.D BARMAN MR.S K GHOSH MS.B M LAHKAR MR.S BARTHAKUR	MR.U C RABHA MR.S M SARMA
12	MACApp./594/2018 WITH LCR, FIXED	THE UNITED INDIA INSURANCE CO. LTD Versus MISS SMITAKSHI BARMAN AND 2 ORS	MR. A BARKATAKI	MR. A BHATTACHARJEE MR P S RAJA MR. S SINGH
	WITH I.A.(Civil)/1017/2022 in MACApp./594/2018	MISS SMITAKSHI BARMAN Versus THE UNITED INDIA INSURANCE CO. LTD AND 2 ORS.	MR. A BHATTACHARJEE	MR. A BARKATAKI
13	RSA/24/2019 WITH LCR	SRI DEBA KANTA SARMA Versus THE STATE OF ASSAM AND 9 ORS	MR A UPADHYAY MR. P UPADHYAY	GA, ASSAM MR H BEZBARUA (R8,R9) MR H BEZBARUA (R8,R9) MS. D SAIKIA (R8,R9)
	WITH I.A.(Civil)/1025/2020 in RSA/24/2019	SRI DEBA KANTA SARMA Versus THE STATE OF ASSAM AND 9 ORS	MR A UPADHYAY	SC, PWD ROAD GA, ASSAM
14	RSA/72/2019 WITH LCR	MD. ABDUL JINNA PRODHANI Versus THE PRINCIPAL/SECRETARY, AGOMONI HIGHER SECONDARY SCHOOL AND 12 ORS.	MR. J AHMED MR S Z AHMED	MR. S MUKTAR MR. A U CHOUDHURY (R-3) MR. A U CHOUDHURY (R-3) MR. S ISLAM MS. A KAUSHAR
	WITH I.A.(Civil)/1168/2019 in RSA/72/2019	MD. ABDUL JINNA PRODHANI Versus THE PRINCIPAL/SECRETARY, AGOMONI HIGHER SECONDARY SCHOOL AND 12 ORS.	MR. J AHMED MR S Z AHMED	
15	CRP/88/2019 WITH LCR	AMIYA KUMAR BHATTACHARYYA Versus BICHITRA BHAGAWATI	MR H NATH MR. M DEKA MR. B D DEKA N CHAUDHURY	MR A UPADHYAY MR. P UPADHYAY
16	MACApp./246/2019 WITH LCR	BABUL SAIKIA Versus SRI IAINHLANG DKHAR AND 2 ORS.	MR. P SUNDI	MR. R GOSWAMI MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA MS M BAISHYA
17	MACApp./277/2020 WITH LCR, B/O	DULAL BARUAH AND ANR Versus SMTI. BINA HAZARIKA	MR. S N TAMULI MS. A BEGUM	MD A SAHAD MR. J B SAIKIA
18	MACApp./191/2021 WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD. Versus NAJIR HUSSAIN LASKAR @ NAJIR HUSSAIN AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR A B DEY (r-1) MR. S SUTRADHAR (R-2,3)
	WITH I.A.(Civil)/1345/2021 in MACApp./191/2021	ORIENTAL INSURANCE CO. LTD. Versus NAJIR HUSSAIN LASKAR @ NAJIR HUSSAIN AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
19	Mat.App./16/2022 WITH LCR	XXXXXXX Versus XXXXXXX	MR. B C DAS MR. S H RAHMAN MS. I DAS	MR. M J BARUAH MS B MAJUMDER MS M NEOG

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LEAVE NOTE OF ADVOCATES FOR 21/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR J C BORAH	11-09-2023	To	22-09-2023
7)	MR D K DAS	14-09-2023	To	21-09-2023
8)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
9)	MR. T ISLAM	04-09-2023	To	22-09-2023
10)	MR. N HOQUE	14-09-2023	To	13-10-2023
11)	MS. B BHUYAN	14-09-2023	To	29-09-2023
12)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
13)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
14)	MR H RAHMAN	18-09-2023	To	24-09-2023
15)	MR M AHMED	19-09-2023	To	10-10-2023
16)	MR. N SHARMA	22-09-2023	To	22-09-2023
17)	MR. A M BORA	20-09-2023	To	22-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,21st September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3454/2020 FIXED	BASU DEV BISWAS Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. H ALI MR. R A CHOUDHURY	MR B D DAS (r-7) GA, ASSAM MRS R DEKA (r-7) MR. S K TALUKDAR MR A SARMA, SC, AFDC MR. A D CHOUDHURY (r-7)
2	WP(C)/5469/2022 FIXED	KAMINI KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S DIHINGIA MR I HASSAN	GA, ASSAM SC, G.H.C
3	WP(C)/1056/2023 B/O	PABAN JYOTI NEOG Versus THE STATE OF ASSAM AND 7 ORS.	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	GA, ASSAM SC, PWD SC, FINANCE SC, REVENUE
HEARING				
4	WP(C)/4361/2018 FIXED, WITH LCR	MANAGEMENT OF HOTEL RAJMAHAL Versus HITRAM RAJBONSHI AND ANR.	MR. O P BHATI MR T C DAS MR. P SARMA MR. P K PODDAR MR. S KHAN	GA, ASSAM MR. B K SEN (R-1) MR F HAQUE (R-1) MR. M A AHMED (R-1)

LEAVE NOTE OF ADVOCATES FOR 21/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR J C BORAH	11-09-2023	To	22-09-2023
7)	MR D K DAS	14-09-2023	To	21-09-2023
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15)	MR M AHMED	19-09-2023	To	10-10-2023
16)	MR. N SHARMA	22-09-2023	To	22-09-2023
17)	MR. A M BORA	20-09-2023	To	22-09-2023

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Thursday,21st September 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE SOUMITRA SAIKIA****COURT NO: 13****[CIVIL BENCH-III]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1 WP(C)/6333/2021 FIXED	ABHIJIT ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MR F HAQUE MR. N HOSSAIN MR S N ADHYAPAK MS B DAS MR. A R KHAN MR. M MANDAL	SC, HEALTH
<u>ADMISSION</u>			
2 WP(C)/276/2014 FIXED	HIRENDRA NATH MALAKAR Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA	MR. H. GUPTA, C.G.C. MR.G PEGU(R-1to5) ASSTT.S.G.I.
3 WP(C)/3325/2015 FIXED	AMBIKA ROY Versus THE ALLAHABAD BANK and 2 ORS.	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.S CHAMARIA(R-1 & 2) MR.D SARMAH(R-1 & 2) MR.M PHUKANR-1 and 2 MR.S CHANDA(R-1 & 2)
4 WP(C)/6228/2015 FIXED	SRI MANOJ BARUAH Versus THE UNION OF INDIA and 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MS. L HAZARIKA MS. A DAS MR. S BISWAS	MR. A K DUTTA (r-1 to 3) MR. S P CHOUDHURY (C.G.C., (R-1,2,3 & 4)) ASSTT. S.G.I.
5 WP(C)/1760/2019 FIXED	RABINDRA DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR D N BHATTACHARYYA	SC, FCSCA GA, ASSAM SC, APSC MR J PAYENG (r-5,6) MR. A SARMA MR E SHITIRI MR. C BASUMATARY
WITH I.A.(Civil)/2169/2023 in WP(C)/1760/2019	RANJIT KR. BHATTACHARYYA AND ANR Versus RABINDRA DEKA AND 5 ORS.	MR J PAYENG	GA, ASSAM SC, APSC
6 WP(C)/5119/2019 B/O	NURUL ISLAM AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE

7	WP(C)/969/2020 FIXED	INDIA BRAHMA AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. B P BORAH MR. B P BORAH MR A K MAHESWARI MR. K BORUAH MR P J DUTTA MR. M ALOM MR R S RONGHANG	SC, FINANCE AND TAXATION SC, FOREST SC, BTC
8	WP(C)/2209/2021 FIXED	BIYOLA BARUAH Versus THE UNION OF INDIA AND 3 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. N B GOHAIN	MR. K GOGOI ASSTT.S.G.I.
9	WP(C)/3983/2021 FIXED	BRAJ RAJ SINGH Versus THE UNION OF INDIA AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA	MS. B SARMA ASSTT.S.G.I.
10	WP(C)/4017/2021 FIXED, WITH WP(C)/1049/2021 (D/O), WITH WP(C)/1181/2021 (D/O)	SAURABH KAKATY AND 44 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
11	WITH Review.Pet./57/2021	PRANAB BARMAN AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA	GA, ASSAM SC, G U
12	WITH Review.Pet./60/2021	SAIFUL HAQUE AND 51 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
<u>HEARING</u>				
13	WP(C)/7682/2016 PART-HEARD, FIXED	DIGANTA HALOI Versus NUMALIGARH REFINERY LTD and 4 ORS.	MR.N DUTTA MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR.R B GOHAIN	MR.R ISLAM(R-5) MR.U K NAIR(R-5) MS.A VERMA(R-5) MS.S KHANIKARR-5 MS.P BORGOHAIN(R-5)
14	WITH WP(C)/6151/2016 CAVT. NO. 1084/2016	PANKAJ BORO Versus NUMALIGARH REFINERY LIMITED and 4 ORS	MR.R SARMA MR.K GOSWAMI MR.J GOGOI	MS.S KHANIKAR FOR CAVEATOR MR.K K NAIR (FOR CAVEATOR) MRS A VERMA (FOR CAVEATOR)
15	WP(C)/4423/2012	JAYANTA MOHAN SINGHA Versus THE FOOD CORPORATION OF INDIA and ORS.	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR MS.P BARUA MS.H TERANGPI MR.S BORTHAKUR MR.S A AHMED	MR.P K ROY SC, F C I
16	WP(C)/2546/2015 FIXED	RAJ SOBHAN GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR MR.A CHETRY MSW YHOSHII MR.M P SARMA	GA, ASSAM
17	WP(C)/5582/2015 FIXED	UTPAL SEN DAS and ANR Versus THE UNION OF INDIA and 6 ORS	MR.J U AHMED MR.D SUR MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	C.G.C. MR. B CHAKRAVARTY MR. D C BORAH(R-1 to 7) ASSTT.S.G.I.
18	WP(C)/1494/2016 FIXED	FORCE NO 941400224 CT/GD JOHNNY DKHAR Versus THE UNION OF INDIA and 2 ORS	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	C.G.C. MR.B CHAKRAVARTY(R- 1- 3) ASSTT.S.G.I.
	WITH I.A./1353/2016 in WP(C)/1494/2016	THE UNION OF INDIA and ANR. Versus FORCE NO 941400224 CT/GD JOHNNY DKHAR	MR.B CHAKRAVARTY	MR.R MAZUMDAR

	WITH I.A.(Civil)/871/2017 in WP(C)/1494/2016	THE SENIOR COMMANDANT, Versus FORCE NO 941400224 CT/GD JOHNNY DKHAR	C.G.C. MR.B CHAKRAVARTY- 1-3 ASSTT.S.G.I.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA
19	WP(C)/4737/2017 FIXED	BHUPENDRA NATH DEKA Versus THE STATE OF ASSAM and 3 ORS.	MR.K SARMA MR.D DAS MR.B J TALUKDAR MR.J EKKA MR.R RAHMAN MS.K M SARMA	GA, ASSAM MR.H K DAS SC, GHC
20	WP(C)/5008/2017 FIXED	LALIMIYA CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS	MR.R BORAH MR.R PHUKAN MR.P TALUKDAR	GA, ASSAM
21	WP(C)/763/2018	MAHESH HAZARIKA Versus THE GAUHATI HIGH COURT AND 3 ORS.	MR. N BORAH MR. H MAZUMDER	MR. Y DOLOI (SC, TRANSPORT DEPTT.) MR. U K NAIR (SC, GHC) MR. A DHAR (R-3) MD. F FARIDI (R-3)
22	WP(C)/7364/2018	BILLALUDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A DASGUPTA MS. B DAS MR. R SARKAR MR. B DAS MR M MONDAL	GA, ASSAM MR. B CHOUDHURY (SC, AGRI. DEPARTMENT) MR. A PHUKAN (SC, FINANCE DEPTT.)
23	WP(C)/4765/2020 FIXED	CT/GD 085130488 BHABANI CHETRY AND 30 ORS Versus UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. D C BORAH ASSTT.S.G.I.
24	WP(C)/7109/2021 FIXED	L IBOCHOW SINGHA Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
25	WITH WP(C)/6901/2021	KHAGENDRA ARDAO Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
26	WITH WP(C)/128/2022	SURENDRA NATH DIHINGIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 21/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR J C BORAH	11-09-2023	To	22-09-2023
7)	MR D K DAS	14-09-2023	To	21-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 RSA/29/2009	PEWGALI BASUMATARI and ORS. Versus RABIT BASUMATARY and ORS.	MR.S SINGH MRG JALAN MR.S S SARMA	MR.K GOSWAMI MR S DAS MR. C K S BARUAH MR. C K S BARUAH MR. C K S BARUAH MS.A DEY MR.D M NATH
2 RSA/151/2012	SAMAD ALI Versus HEIRS OF LATE AJGAR ALI MAINUDDIN SON and ORS.,,	MR.K SARMA MR.D DAS MR.A HUSSAIN MS.K M SARMA	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN MR.A RAHMAN
3 RFA/60/2020	BHASKAR KR. BAISHYA Versus SMTI. USHA RANI BAISHYA AND 3 ORS.	MR. T U LASKAR MR. N DHAR	MR. S SARMA (r-2) MR. J DEKA (r-1) MR. T K BHUYAN (r-3,4) MR. S K DEKA (r-2)
TOP OF THE LIST			
4 RSA/92/2009 (HEARING), WITH LCR	SARASWATI DEVI and ORS Versus RAM BABU SINGH and ORS	MRS M D CHOWDHURY MR. G AGARWAL	MR. S P ROY MR. S P ROY MR. R P N SINGH MR. R P N SINGH MR. N N JHA MRK KALITA MR. K KALITA MS. N RAI MS. C SARMA MR. K RAJBONGSHI MS.C SARMA MR.K RAJBONGSHI
5 RSA/93/2009 (HEARING), WITH LCR	MD. AHMED ALI Versus MD. SABAR ALI and ORS	A M MAZUMDAR F K R AHMED A CHOUDHURY A ALI S ISLAM	MR.P K GOSWAMI
BAIL HEARING			
6 AB/3024/2023 FIXED	SAHAB UDDIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

ORDERS

7	I.A.(Civil)/2616/2023 B/O in CRP/6407/2023 WITH CRP/6407/2023 (Filing Number) WITH I.A.(Civil)/2390/2023	BIREN MAJINDER BARUAH AND 5 ORS. Versus BULEN MAJINDER BARUAH AND 5 ORS. BIREN MAJINDER BARUAH AND 4 ORS. Versus BULEN MAJINDER BARUAH AND 5 ORS. H BIREN MAJINDER BARUAH AND 4 ORS. Versus BULEN MAJINDER BARUAH AND 5 ORS.	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MR. S N TAMULI MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	
HEARING				
8	Test.App./4/2014 P/H, WITH LCR	RANJITA GHOSH Versus MEERA SARKAR and ANR.	MR.S K JAIN MR.P MAHANTA MR.T C KHETRI	MR.A K PAUL MS.S DEY MR.D CHOUDHURY MR.P SEN
9	MACApp./447/2019 P/H, WITH LCR, FIXED WITH CO/8/2022 in MACApp./447/2019	M/S UNITED INDIA INSURANCE CO. LTD. Versus xxx M/S NEW INDIA ASSURANCE CO. LTD. Versus UNITED INDIA INSURANCE CO. LTD. AND 9 ORS.	MD. A AHMED MS. M CHOUDHURY MS C BORAH MR. K K BHATTA MR J JOHN MS R DEVI	MR. K K BHATTA (R8) MR H DAS MR. A ROY MS R DEVI (R8)
10	RSA/132/2004 WITH LCR, FIXED WITH	PYARA SINGH AND ORS Versus SIBA PRASAD DUTTA AND ORS	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.B SHARMA MS.M JAIN MR.A K GOSWAMI MD.ASLAM MR.A JALLAN	MR. M KHATANIAR MR. B D DEKA MR A BHATRA
11	RSA/133/2004	PYARA SINGH AND ORS Versus SIBA PRASAD DUTTA AND ORS	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.B SHARMA MS.M JAIN MR.A K GOSWAMI MD.ASLAM MR.A JALLAN	MR. M KHATANIAR MR. B D DEKA MR A BHATRA
12	RSA/91/2011 WITH LCR, FIXED	MRS. ANJU SHARMA PANDEY Versus BASIR MIYAN and ANR,	MR.S P ROY MR.D NANDI MR.R P N SINGH MR.C SHARMA MR.B R DAS MR.K RAJBONGSHI	MR.B K BHATTACHARJEE DR.R SARMAH MS.J R THAKUR MR.A THAKUR MRS.P SAHA
13	MFA/15/2015 WITH LCR, FIXED WITH I.A./70/2015 in MFA/15/2015	UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LIMITED AOD UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LIMITED AOD	MSB DEVI MR.B SARMAH(Rly.Adv.) MRS. UMA CHAKRABORTY MS.R CHOUDHURY MS. M CHATTERJEE MS. K KALITA MS.R R BORAH MSB DEVI MS.R CHOUDHURY MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA

14	RSA/99/2015 WITH LCR, FIXED	SRI BABUL SARMA and ANR Versus SRI MRIDUL BHAGAWATI and 6 ORS	MR.R SHARMA MR.H DEKA MR.U B SARMA MR.D HAZARIKA	MR. P S DEKA (R-1,6) MRS A BUJARBARUAH MRS A BUJARBARUAH MR. B K BHAGAWATI (R-1,6) MR.G J SAIKIA MR.N DAS (R-1,6) MR.A CHOUDHURY MS.R BORGOHAIN(R- 6&7) MS.A BARUAH(R- 6&7)
15	MACApp./1/2017 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus SMT. ROOPJYOTI KALITA @ GOGOI, (ON THE DEATH OF NIBHA KALITA) and 5 ORS.	MR. S DUTTA MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA	MR. H RAHMAN MR. S BHATTACHARYYA (R-7) MR. M DAS MR. R M DEKA MR. D CHETIA MR. B SINHA (R-7) MRS. R GOGOI
16	MACApp./110/2017 WITH LCR	ANUWARA BEGUM Versus ORIENTAL INSURANCE CO LTD and 2 ORS	MR.R C DAS MR.S C DAS MRP BURAGOHAIN	MR. R C PAUL (R1) MR.A AHMED(R-1) MS L DAS (R1)
17	RFA/119/2017 WITH LCR, FIXED	MEGHMALLAR ESTATES and SERVICES PVT. LTD. and ANR. Versus DR. MADHUMITA DAS MAZUMDAR and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR. M DAS N CHAUDHURY MR A DEKA
	WITH CO/13/2018 in RFA/119/2017	MADHUMITA DAS MAZUMDAR Versus MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR. D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA
18	MACApp./855/2018 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI BINITA KALITA and 5 ORS	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. T J MAHANTA (R-1) MS. P BHATTACHARYA (R-1) MR. A BHATTACHARYYA (R1) MS. M KALITA (R-1) MR. A BARUA (R-1) MR. S SINGH (R1) MR. S SINGH (R-1)
19	RFA/51/2019 WITH LCR, FIXED	SRI BED PRAKASH AGARWALLA AND 4 ORS Versus SRI PURANMAL AGARWALLA AND 9 ORS	MR. G N SAHEWALLA MS. B SARMA MR. A CHETIA MS. S. TODI MD. ASLAM	MR. B. DUTTA MR. B. DUTTA MR. S DEKA MR. S DEKA MS. J BORO MS. J BORO MR. D TUMUNG MR. D TUMUNG
20	RSA/23/2022 WITH LCR, FIXED	ON THE DEATH OF RAJAT CHATTERJEE HIS LEGAL HEIRS BABLI CHATTERJEE AND ANR. Versus TARA CHAND NAHATA AND 2 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR D SAIKIA
	WITH I.A.(Civil)/2649/2022 in RSA/23/2022	ON THE DEATH OF RAJAT CHATTERJEE Versus TARA CHAND NAHATA AND 2 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR D SAIKIA
21	Intest.Cas./1/2023 CAVT. NO.15462/022, WITH LCR, FIXED	MD.MAJID Versus WAHIDA BEGUM AND ANR.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	MR. P P DUTTA MS P SARMA FOR CAVEATOR

STAY MATTERS

22 CRP(IO)/228/2023
CAVT. NO.07192/023,
FIXED

POONAM MAHANTA SARMA
Versus
KALYAN SARMA

MR. A K BHUYAN
MS. B BHUYAN
MS. N CHOUDHURY
MR. M BORAH
MR. A KHOUND
MS B BORA
MR A TALUKDAR
MR J DAS

MR. P K ROYCHOUDHURY
MR. M K DAS
MR. U S BORA
B. CHETRY

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LEAVE NOTE OF ADVOCATES FOR 21/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR J C BORAH	11-09-2023	To	22-09-2023
7)	MR D K DAS	14-09-2023	To	21-09-2023
8)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
9)	MR. T ISLAM	04-09-2023	To	22-09-2023
10)	MR. N HOQUE	14-09-2023	To	13-10-2023
11)	MS. B BHUYAN	14-09-2023	To	29-09-2023
12)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
13)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
14)	MR H RAHMAN	18-09-2023	To	24-09-2023
15)	MR M AHMED	19-09-2023	To	10-10-2023
16)	MR. N SHARMA	22-09-2023	To	22-09-2023
17)	MR. A M BORA	20-09-2023	To	22-09-2023

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Thursday,21st September 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE ROBIN PHUKAN****COURT NO: 15****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./3348/2023	DAR LYNGDOH AND 2 ORS Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
2 Bail Appln./3352/2023	AMINUDDIN AHMED Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
3 Bail Appln./3356/2023	SHASANKAR HANDIQUE Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MS K BHATTACHARYYA	PP, ASSAM
4 Bail Appln./3362/2023	MD. SAMS UDDIN @ SAMSUDDIN Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN	PP, ASSAM
<u>MOTION</u>			
5 Crl.Pet./369/2022 WITH LCR 1 FILE, FIXED	AKKEL ALI Versus THE STATE OF ASSAM AND ANR	MD M S ALI	MR S N KRISHNATRAYA (R-2) MR R YASIN (R-2) PP, ASSAM
WITH I.A.(Crl.)/733/2022 in Crl.Pet./369/2022	AKKEL ALI Versus THE STATE OF ASSAM AND ANR	MD M S ALI MR. S N KRISHNATRAYA	PP, ASSAM
6 Crl.Rev.P./367/2023 FIXED	CHAMAN SINGH Versus THE STATE OF ASSAM	MR D CHUTIA	PP, ASSAM
7 Crl.Pet./1019/2023	JINA BEGUM Versus FARHANA YESMIN	MR T THAKURIA	
8 Crl.Pet./1020/2023	ABDUL JALIL Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
9 Crl.Pet./1021/2023	SADDAM HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MD K RAHMAN MR. N. ISLAM	PP, ASSAM
10 AB/3227/2023	PANKAJ GOGOI Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR H P NEPAL	PP, ASSAM

11	AB/3239/2023	ISHADUL ISLAM Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI D J BARMAN	PP, ASSAM
12	AB/3245/2023	RAMJAN ALI Versus THE STATE OF ASSAM	MR. S A AHMED MR F A AHMED	PP, ASSAM
13	AB/3254/2023	LUIES AHMED Versus THE STATE OF ASSAM	MR. S MUNIR MS N ISLAM MS. L ISLAM	PP, ASSAM
ADMISSION				
14	Tr.P.(CrI.)/25/2022 WITH LCR 2 FILES, FIXED	GIAS UDDIN AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. M SARMA (R2,3) PP, ASSAM
15	CrI.Pet./398/2022 WITH LCR 2 FILES, FIXED	SOHID ALI Versus MUNIJA KHATUN	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN	MR. M H TALUKDAR
16	CrI.Pet./297/2023 WITH LCR 3 PARTS, FIXED	MOSLEM UDDIN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. A MANNAF MD A S ALI	MR. M R KHANDAKAR (R-2) PP, ASSAM
17	CrI.A./351/2023	BUNU SWARGIARY Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
	WITH I.A.(CrI.)/888/2023 in CrI.A./351/2023	BUNU SWARGIARY Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
BAIL HEARING (BA)				
18	Bail Appln./3092/2023 WITH OFFICE NOTE, FIXED	VIKASH KUMAR Versus THE STATE OF ASSAM	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	PP, ASSAM
19	Bail Appln./3148/2023 FIXED	DEWAN SAMSUDDIN Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
20	Bail Appln./3202/2023 WITH OFFICE NOTE, FIXED	RAMEZ ALI AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
21	Bail Appln./3210/2023 WITH OFFICE NOTE, FIXED	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
BAIL HEARING				
22	AB/581/2023	RAMESH KUMAR @ RAMESH KUMAR CHOUDHARY Versus THE STATE OF ASSAM	MR. K BORUAH P DAS	PP, ASSAM
23	AB/990/2023 FIXED	SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
	WITH			
24	AB/1324/2023	SAHNUR ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR A BASUMATARY	PP, ASSAM

25	AB/1608/2023 FIXED	DIPEN DEKA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
26	AB/2065/2023 FIXED	RASMIL ALI Versus THE STATE OF ASSAM	MR. B DEKA MR. D DEKA MS N T MANPOONG	
27	AB/2089/2023 FIXED	NAIS SULTANA AND ANR Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR J SINGH	PP, ASSAM
28	AB/2196/2023 FIXED	LIPIKA TALUKDAR Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
29	AB/2379/2023 FIXED	SWATTICK DAS @ BITTU DAS Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
30	AB/2556/2023 FIXED	KOHINUR ALI @ MD KAHINUR ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR N J DUTTA MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
31	AB/2626/2023	SAHED ALI @ HAYED ALI Versus THE STATE OF ASSAM	MR A K AHMED K SHIKDER	PP, ASSAM
32	AB/2695/2023	MOHAMMAD ALI AND ANR Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
33	AB/2817/2023 WITH OFFICE NOTE, FIXED	RANJAN BORO Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS G.M. PRADHAN	PP, ASSAM
34	AB/2823/2023 FIXED	PRANJIT KALITA Versus THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
35	AB/2824/2023 FIXED	MD MAHMMUD SAH AND 3 ORS Versus THE STATE OF ASSAM	MR. K K DEKA T A LASKAR	PP, ASSAM
36	AB/2865/2023 FIXED	SAFIQUL @ SAFIQUL ISLAM Versus THE STATE OF ASSAM	F K R AHMED MR F A AHMED	PP, ASSAM
37	AB/3036/2023 FIXED	LATIF ALI @ ABDUL LATIF SK Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA MR U ROY MS H.K.KASHYAP	PP, ASSAM
38	AB/3069/2023 FIXED	JAHIRUL ISLAM LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
<u>ORDERS</u>				
39	W.P.(CrI.)/43/2022 FIXED	ALOK SARKAR Versus THE STATE OF ASSAM AND 9 ORS.	MR S DAS MR D J HALOI	GA, ASSAM MR. N D BHUYAN (r-7,9,10, R8) MR P D BHUYAN (r-7,9,10, R8) MR. A. M. SIDDIQUE MR. A. M. SIDDIQUE PP, ASSAM
40	CrI.A./77/2023 WITH OFFICE NOTE, FIXED	CENTRAL BUREAU OF INVESTIGATION Versus MR R.U. BARLASKAR and 3 ORS	MR. S C KEYAL	MR. N H MAZARBHUIYAN (R1-R4) MR. D K KOTHARI (R- 1 TO 4) MR. N ISLAM (R- 1 TO 4) MR. B DEKA MR P DAS (R- 1 TO 4) MR Y KOTHARI (R- 1 TO 4)
<u>HEARING</u>				

41	Crl.Pet./619/2016	TATA MOTORS FINANCE LTD. and ANR. Versus THE STATE OF ASSAM AND ANR	MR.R DE MS.D DEVI MR.R J SARMA	MR.M K SHARMAR-2 MR.H DAS(R-2) PP, ASSAM
	WITH I.A.(Crl.)/590/2017 in Crl.Pet./619/2016	TANKESWAR DAS Versus TATA MOTORS FINANCE LTD. and ANR.	MR.M K SHARMA MR.H DAS	MR.R DE PP, ASSAM
42	Crl.A./106/2017 WITH LCR 4 FILES, FIXED	SRI SATYABRATA BISWAS Versus SRI ANANTA NAMASUDRA and 2 ORS	MR.P ROY MR.I ALAM MS.J DEKA MR.T SK MS.N DAS	MR.A R SIKDAR MR A K AHMED MR.M H TALUKDAR PP, ASSAM
43	Crl.Rev.P./25/2019 FIXED	RAJU SHARMA Versus THE STATE OF ASSAM AND ANR.	MR. M MAHANTA MR. P K MUNIR MR. V A CHOWDHURY	MR M HALOI PP, ASSAM MS. J DEVI
44	Crl.Rev.P./610/2022 WITH LCR 2 FILES, FIXED	KUSHAL DAS AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL	DR. N DEKA (r-2) PP, ASSAM
	WITH			
45	Crl.Rev.P./532/2022	URMILA DAS Versus THE STATE OF ASSAM AND 4 ORS	DR. N DEKA MS. S DAS MS. P CHAKRABORTY	MR. A PAUL (R1 TO 4) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR J C BORAH	11-09-2023	To	22-09-2023
7)	MR D K DAS	14-09-2023	To	21-09-2023
8)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
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11)	MS. B BHUYAN	14-09-2023	To	29-09-2023
12)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
13)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
14)	MR H RAHMAN	18-09-2023	To	24-09-2023
15)	MR M AHMED	19-09-2023	To	10-10-2023
16)	MR. N SHARMA	22-09-2023	To	22-09-2023
17)	MR. A M BORA	20-09-2023	To	22-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 21st September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 WP(C)/1595/2011 FIXED, WITH LCR	ECO and AGRO MOVERS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 19 ORS	MR. K K MAHANTA MR. JYOTIRMOY ROY MR. S KALITA MR. A GANGULY MR. R HAZARIKA MR. R TALUKDAR MS. P BARUA MRS. R GOGOI	GA, ASSAM MR. D C CHAKRAVARTY (R-6 TO 16) MS. S SENAPATI MS D SHARMA MS. B SARMA MR. D MAZUMDAR
WITH I.A.(Civil)/1293/2023 in WP(C)/1595/2011	SAHARUDDIN AHMED and 10 ORS. Versus ECO and AGRO MOVERS PRIVATE LIMITED AND 9 ORS.	MR D C CHAKRAVARTY	
ADMISSION			
2 WP(C)/7501/2019 FIXED	M/S. WOODLAND WORKS (I) PVT. LTD. Versus UNION OF INDIA AND 3 ORS.	MR. R C PAUL MS L DAS MR. A GUPTA	SC, GST
3 WP(C)/1326/2020 FIXED	M/S. BHATTER TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. B. GOGOI, SC, FINANCE AND TAXATION MR. N J GOGOI (R-2) SC, AGRICULTURE MARKETING BOARD.
WITH 4 WP(C)/6720/2017	NEZONE FOODS PRIVATE LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
WITH I.A.(Civil)/4019/2019 in WP(C)/6720/2017	NEZONE FOODS PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. P SAIKIA
WITH 5 WP(C)/6723/2017	LAHKAR UDYOG PRIVATE LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.S CHAMARIA MR.M DUTTA MR.S SINHA	N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
WITH I.A.(Civil)/4021/2019 in WP(C)/6723/2017	LAHKAR UDYOG PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD)

6	WITH WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR.S CHAMARIA MR N J GOGOI (SC,ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/4023/2019 in WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA
7	WITH WP(C)/2534/2019	M/S. KRISHNA TRADING COMPANY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
8	WITH WP(C)/2557/2019	M/S. JAYSHREE RAJASTHAN STORES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, AGRICULTURE MARKETING BOARD.
9	WITH WP(C)/2559/2019	M/S. MORE ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, A S A M B
10	WITH WP(C)/2658/2019	M/S. JAI BAJRANGBALI FOOD PRODUCTS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N GOGOI MS. N MECH MR. N HAWELIA	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, A S A M B
11	WITH WP(C)/2667/2019	M/S. SITARAM RAMESWARLAL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM
12	WITH WP(C)/2670/2019	M/S. RADHAKRISHNAN FLOUR MILLS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
13	WITH WP(C)/2671/2019	M/S. RATHI TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
14	WITH WP(C)/2672/2019	M/S. MODI ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
15	WITH WP(C)/2675/2019	M/S. ASKARAN AMIT KUMAR PRINCHA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)

16	WITH WP(C)/1328/2020	M/S. MAHABIR OIL TRADERS INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI (R-2) SC, AGRICULTURE MARKETING BOARD.
ORDERS				
17	Review.Pet./71/2022 FIXED, IN WP(C)/5217/2020 (D/O)	KONIKA DUTTA AND 6 ORS. Versus HRIDAY JYOTI KALITA AND 5 ORS.	MR P KATAKI MRS R BEGUM MS. M DEVI	GA, ASSAM MR. N J KHATANIAN R-1 SC, EXCISE DEPTT.
	WITH I.A.(Civil)/420/2022 in Review.Pet./71/2022	SMTI. KONIKA DUTTA AND 6 ORS. Versus HRIDAY JYOTI KALITA AND 5 ORS	MR. P KATAKI	GA, ASSAM SC, EXCISE DEPTT.
HEARING				
18	WP(C)/2282/2013	ANATH CHANDRA DAS Versus THE FOOD CORPORATION OF INDIA AND 3 ORS	MS.M DAS MR.A R SHOME MR.S CHAUHAN MS.M DAS MR.S CHOUHAN	MR.P K ROY SC, F C I
19	WP(C)/3457/2013 CAVT. NO. 625/13	BARAKPAR CO-OPERATIVE SOCIETY LTD. and ANR Versus THE STATE OF ASSAM AND 6 ORS	MS.D J BORAH MD.M H RAJBARBHUIYAN MS.S PARBIN	GA, ASSAM MR.L R MAZUMDER FOR CAVEATOR
20	WP(C)/7196/2013 WITH WP(C)/4063/2010 (D/O)	PRADIP SAHA Versus THE STATE OF ASSAM AND 2 ORS	MRS.P GOSWAMI MS.L BORGOHAIN MR.N SAIKIA	MRS.V L SINGH SC, REVENUE
21	WP(C)/7261/2013	PAKHINDRA DEKA Versus ASSAM BORAD OF REVENUE and 3 ORS	MRG P BHOWMIK MR. S K GOSWAMI MR.S S ROY MR.R HAZARIKA MR. R SHARMA	GA, ASSAM MRS.V L SINGH MR.D M THAKURIA MR.S SAIKIA SC, REVENUE
22	WP(C)/7324/2013	GROUP M MEDIA INDIA PVT. LTD. and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK	MR.K N CHOUDHURY GA, ASSAM MR.S SARMA MR.N UPADHAYA MR.M MAHANTA MS.A DEKA ADDL. AG, ASSAM MS.A BORPUJARI
23	WP(C)/4438/2015	ABDUL RAZZAK AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR.S K TALUKDAR MR.J M A CHOUDHURY MS.H DAS	GA, ASSAM M KATAKY SC, A.H and V. DEPT.
24	WP(C)/5086/2015	KOKRAJHAR CHIRANG MAURIYA RELIEF COMMITTEE and ANR. Versus THE UNION OF INDIA and 9 ORS	MR.K R PATGIRI MR.B GOGOI MS.C DAS MR.B BARMAN	GA, ASSAM(R2,6,7) C.G.C. MS.A VERMA MR.H GUPTA(R-1) SC, FINANCER3 ASSTT.S.G.I.(R1) SC, BTC(R4,5,8,9,10) SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 21/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR J C BORAH	11-09-2023	To	22-09-2023
7)	MR D K DAS	14-09-2023	To	21-09-2023
8)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
9)	MR. T ISLAM	04-09-2023	To	22-09-2023

10)	MR. N HOQUE	14-09-2023	To	13-10-2023
11)	MS. B BHUYAN	14-09-2023	To	29-09-2023
12)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
13)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
14)	MR H RAHMAN	18-09-2023	To	24-09-2023
15)	MR M AHMED	19-09-2023	To	10-10-2023
16)	MR. N SHARMA	22-09-2023	To	22-09-2023
17)	MR. A M BORA	20-09-2023	To	22-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 21st September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3350/2023	BIREN KALITA Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED MR S AFRIDI	PP, ASSAM
2	Bail Appln./3354/2023	HASANUR ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
3	Bail Appln./3357/2023	ROKTIM KALITA Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
<u>MOTION (AB)</u>				
4	AB/3240/2023	SAHAB ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	
5	AB/3241/2023	MD. HUSSAIN ALI AND 8 ORS. Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR M RAHMAN	PP, ASSAM
6	AB/3242/2023	ABDUL HASIM AND 7 ORS Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
7	AB/3244/2023	DIPAK PRADHAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
8	AB/3246/2023	MONTAJ ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR E AHMED	PP, ASSAM
9	AB/3251/2023	MD. NAJIUDDIN AHMED Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. J ALI	PP, ASSAM

10	AB/3252/2023	ASHRAFUL ISLAM Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	PP, ASSAM
11	AB/3255/2023	KRISHNA THAPA Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
12	AB/3257/2023	BHULAN MALAKAR AND 5 ORS Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
<u>MOTION</u>				
13	Crl.Rev.P./272/2023	NABAJIT DAS Versus STATE OF ASSAM AND ANR	MR D K BORDOLOI	PP, ASSAM
14	Crl.Pet./886/2023 FIXED	BINA BABU SINGHA AND ANR Versus THE STATE OF ASSAM	MR. A K DUTTA MR. B PURKAYASTHA	PP, ASSAM
15	Crl.Pet./967/2023 FIXED	ABDUR REJJAK Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
16	AB/3226/2023 B/O	AKALIMA KHATUN @ AKLIMA BEGUM Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./2919/2023 FIXED	GOPIKA CHAKRABORTY Versus HE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
18	Bail Appln./3087/2023 FIXED	KAYEM ALI Versus THE STATE OF ASSAM	MR. A M KHAN MR. R I DEWAN	PP, ASSAM
19	Bail Appln./3135/2023 FIXED	MANOJ BORDOLOI Versus THE STATE OF ASSAM	MR J ISLAM MR M R ISLAM	PP, ASSAM
20	Bail Appln./3142/2023 FIXED	SHAHJAHAN ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. A S AKAND MR. A HUSSAIN MR REZABUL HOQUE	PP, ASSAM
21	Bail Appln./3245/2023 FIXED	ZIAUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
22	Bail Appln./3265/2023 FIXED	MD SORHAB ALI @ SURHAF ALI AND ANR Versus THE STATE OF ASSAM	MR. B C DAS MR. K I MAZUMDER	PP, ASSAM
<u>BAIL HEARING</u>				
23	AB/1833/2023 FIXED	LUTFAR RAHMAN @ SIKDER LUTFAR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MD. S Z B AKLAS	PP, ASSAM
24	AB/2455/2023 WITH OFFICE NOTE, FIXED	ABDUS SOBUR AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED P. GHOSH	Ms. R. R. BORAH MR. A A R KARIM PP, ASSAM
25	AB/2767/2023 FIXED	BONTI DAS Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
26	AB/2785/2023 FIXED	B D NATH ALIAS BAPAN DEBNATH Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM
27	AB/2816/2023 FIXED	MUSLIM ALI AND 4 ORS Versus THE STATE OF ASSAM	MR M AHMED	PP, ASSAM

28	AB/2940/2023 FIXED	SADHAN ADHIKARI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
29	AB/3056/2023 FIXED	AMIR HAMZA AND ANR Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA FARIDUL AMIN	PP, ASSAM
30	AB/3089/2023 FIXED	DINESH AGARWALA Versus THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	PP, ASSAM

ORDERS

31	Crl.L.P./8/2023 WITH OFFICE NOTE, FIXED in Crl.A./2219/2023 WITH Crl.A./2219/2023 (Filing Number)	BIJU KONWAR Versus BRAZIL SAIKIA BIJU KONWAR Versus BRAZIL SAIKIA E	MR A J GHOSH MR. A R SHOME	MR. K BORUAH (r-1) MR. M ALAM (r-1) MS P DAS (r-1)
32	I.A.(Crl.)/232/2023 AB 1725/2019(D/O) in AB/1725/2019	MD. IMAN ALI, Versus THE STATE OF ASSAM,	MR. N UDDIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
33	Cont.Cas(C)/491/2023 WITH OFFICE NOTE	SALMA SAHIL Versus SAMSUN NAHAR AND ANR.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	
34	I.A.(Crl.)/842/2023 in AB/2881/2023 WITH AB/2881/2023	ANOWARA KHATUN AND ANR Versus THE STATE OF ASSAM, ANOWARA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. A A AHMED MR. A A AHMED	PP, ASSAM PP, ASSAM
35	I.A.(Crl.)/866/2023 AB 1854/2020(D/O), WITH OFFICE NOTE in AB/1854/2020	SAHIDUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM,	MD. H BHUYAN A TALUKDAR MS A SIDDIKA MR A MOHAMMAD	PP, ASSAM

QUASHMENT

36	Crl.Pet./359/2022 PART-HEARD, WITH LCR 1 FILE, FIXED WITH	THE STATE OF ASSAM AND ANR Versus NIZAM UDDIN MAZARBHUIYA	MR. P N GOSWAMI MR. M PHUKAN ADDL. AG, ASSAM	MR. P K ROYCHOUDHURY MR N DASGUPTA (r-1) MD. A KHAN MS P SIKDAR (r-1)
37	Crl.Pet./1255/2022 WITH	THE STATE OF ASSAM AND ANR Versus SHYAM SUNDAR PAUL	MR. R R KAUSHIK PP, ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. A S TAPADER MR. R A MAZUMDER MR. H ISLAM
38	Crl.Pet./1256/2022 WITH	THE STATE OF ASSAM Versus SHYAM SUNDAR PAUL	MR. R R KAUSHIK PP, ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. A S TAPADER MR. R A MAZUMDER MR. H ISLAM
39	Crl.Pet./74/2023 WITH	THE STATE OF ASSAM AND ANR Versus ABHAY SINGH		MR. K BORUAH MR. M ALAM
40	Crl.Rev.P./290/2023	MASTUFA UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM

41	WITH Crl.Rev.P./296/2023	NASIRUL ISLAM Versus THE STATE OF ASSAM	MR. M RAHMAN MS R BEGUM	PP, ASSAM
42	Crl.Pet./878/2022 WITH LCR 2 FILES, FIXED	RAJU DOWARAH Versus THE STATE OF ASSAM AND ANR	MS D BORGOHAIN MR. P GOHAIN MR. P DOWARAH	PP, ASSAM
<u>HEARING</u>				
43	Crl.Rev.P./190/2022 WITH LCR 2 FILES, FIXED	BILAYET HUSSAIN KHAN Versus MAFIDA BEGUM	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. M U MONDAL MR. F A HASSAN MD. I H KHAN MR K ISLAM
44	Crl.Rev.P./453/2022 FIXED	THE STATE OF ASSAM Versus VIVEK SINGH	PP, ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL

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LEAVE NOTE OF ADVOCATES FOR 21/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR J C BORAH	11-09-2023	To	22-09-2023
7)	MR D K DAS	14-09-2023	To	21-09-2023
8)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
9)	MR. T ISLAM	04-09-2023	To	22-09-2023
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16)	MR. N SHARMA	22-09-2023	To	22-09-2023
17)	MR. A M BORA	20-09-2023	To	22-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 21st September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

**THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE L.S. JAMIR AND HER LADYSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./370/2023 FIXED	DHRUBAJYOTI DAS Versus THE STATE OF ASSAM	MR. H SARMAH MR S DUTTA MR U.SARMAH	PP, ASSAM
2	Crl.Rev.P./390/2023 FIXED	NIJAM UDDIN Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
3	Crl.Pet./911/2023 FIXED	AHSHRINGDAW WARISA @ PARTHO WARISA @ ANANDA SINGHA Versus THE ENFORCEMENT DIRECTORATE GOVERNMENT OF INDIA AND ANR	S BORGOHAIN MS. B DEVI G. R. SINGHA MR BAPLU CHAKMA K NDANG	SC, ED
4	WITH Crl.Pet./891/2023	JEWEL GARLOSA @ MIHIR BARMAN @ DEBOJIT SINGHA Versus THE ENFORCEMENT DIRECTORATE AND ANR	S BORGOHAIN G. R. SINGHA MR BAPLU CHAKMA	SC, ED
5	Crl.Pet./1016/2023	INJAMUL HAQUE AND ANR Versus IMA HUSSAIN	MR. I CHOUDHURY	
6	Crl.Pet./1017/2023	PANIRAM BASUMATARY @ FANIRAM BASUMATARY Versus THE STATE OF ASSAM	MR G KAKOTI MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM
7	Crl.Pet./1018/2023	TIPBORLANG MAWSOR Versus THE STATE OF ASSAM AND 5 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	DY.S.G.I. PP, ASSAM
8	AB/3189/2023	MOZAMMEL HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A S CHOUDHURY MR. A AHMED K ZAMAN	PP, ASSAM
9	AB/3243/2023	JUAL ALI @ JUWEL AL Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM

10	AB/3249/2023	RABIN BORO Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
<u>ADMISSION</u>				
11	Crl.A./352/2023	SANJIT GOYARI Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
	WITH I.A.(Crl.)/889/2023 in Crl.A./352/2023	SANJIT GOYARI Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
<u>BAIL HEARING</u>				
12	AB/3283/2022 WITH OFFICE NOTE, FIXED	TUSHAR SINGLA AND ANR Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. T N DAS MR. N J KHATANIAR	PP, ASSAM SC, EXCISE DEPTT.
13	AB/851/2023 FIXED	HABIBOR RAHMAN @ BERA SK AND ANR Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
14	AB/1915/2023 FIXED	MD. HUSSAIN ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
15	AB/1953/2023 FIXED	GURU PRATAP SINGH @ GOPI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
16	AB/2163/2023 FIXED	BIMAL SARKAR Versus THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. P DUTTA MS B CHOUDHURY	PP, ASSAM
17	AB/2211/2023 FIXED	JUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	A W AMAN MR. SURAJIT DAS MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
18	AB/2886/2023 FIXED	RASIDUL HOQUE Versus THE STATE OF ASSAM	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
19	AB/3055/2023 FIXED	SAHAB UDDIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
20	AB/3114/2023 FIXED	UPEN DAS @ UPEN CHANDRA DAS Versus THE STATE OF ASSAM	MR. DITUL DAS	PP, ASSAM
<u>HEARING</u>				
21	Crl.A./6/2011 WITH LCR 5 FILES, P.B.-1, FIXED	MAHESH KHARIA Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA	PP, ASSAM
22	Crl.A./196/2012 WITH LCR 4 FILES, FIXED	JAMAL UDDIN Versus THE STATE OF ASSAM	MR.A B CHOUDHURY MR H R A CHOUDHURY MR. I A HAZARIKA MR.M A CHOUDHURY MR.M K SHARMA MR.WISE IMRAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR J C BORAH	11-09-2023	To	22-09-2023
7)	MR D K DAS	14-09-2023	To	21-09-2023
8)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
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17)	MR. A M BORA	20-09-2023	To	22-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday, 21st September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

**THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./2932/2023 WITH LCR AND CASE DIARY, FIXED	ABDUL MANNAN ALI Versus THE STATE OF ASSAM	MS. R KALITA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR J C BORAH	11-09-2023	To	22-09-2023
7)	MR D K DAS	14-09-2023	To	21-09-2023
8)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
9)	MR. T ISLAM	04-09-2023	To	22-09-2023
10)	MR. N HOQUE	14-09-2023	To	13-10-2023
11)	MS. B BHUYAN	14-09-2023	To	29-09-2023
12)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
13)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
14)	MR H RAHMAN	18-09-2023	To	24-09-2023
15)	MR M AHMED	19-09-2023	To	10-10-2023
16)	MR. N SHARMA	22-09-2023	To	22-09-2023
17)	MR. A M BORA	20-09-2023	To	22-09-2023